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Madhya Pradesh Irrigation (Amendment) Act, 2009 3 of 2010

[07 January 2010]

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An Act further to amend the Madhya Pradesh Irrigation Act, 1931. Be it enacted by the Madhya Pradesh Legislature in the Sixtieth year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Madhya Pradesh Irrigation (Amendment) Act, 2009.

2. Deletion Of Chapter Vi-A:

In the Madhya Pradesh Irrigation Act, 1931 (No. 3 of 1931), Chapter VI-A heading "Betterment Contribution" containing Sections 58-A to 58-K shall be deleted.